HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: Appointment of Advocate as an Oath Commissioner.

ORDER

No. 1148ab204 RG/LP Dated 06/07/2024.

exercise of powers vested under Chapter-XVII (Oath Commissioners) of Rule 187 of The Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint Shri Jai Kumar Bhat, Advocate as Oath Commissioner (in relaxation of Rules) for the period of two years from the date of order. The place of practice is High Court of Jammu & Kashmir and Ladakh.

He shall strictly comply with the conditions laid down in the Rules and maintain requisite Registers and Receipt books as required under Rule 190 to 195 of the said Rules.

The Oath Commissioner shall hold office only upto the period of validity under Rule 189 of the Jammu and Kashmir High Court Rules, 1999.

Non-compliance of any of the Rules, Notifications or directions issued shall result in the termination of the appointment of defaulting Oath Commissioner without any notice to him under Rule 189 of the rules.

By order

Copy forwarded to the:-

(Registrar Adminstration)

No.24606-16- RG/LP

- Principal Secretary to Hon'ble the Chief Justice. 1.
- Secretary to Hon'ble Mr. Justice Atul Sreedharan. 2.
- Secretary to Hon'ble Mr. Justice Sanjeev Kumar. 3.
- Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul. 4.
- Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal. 5.

....for information of their Lordships

Dated 06 07 12

- Registrar Judicial, High Court of J&K and Ladakh, Jammu. 6.
- Principal District & Sessions Judge, Jammu. 7.
- President, J&K High Court Bar Association, Jammu. 8.
- Manager Govt. Press, Jammu for publication in the next issue of Govt. Gazette. 9.
- In-charge N.I.C. High Court of J&K and Ladakh at Srinagar for uploading on the 10. official website of J&K High Court.

Shri Jai Kumar Bhat, C/O Jai Vijay Niwas Chinar Enclave W.No.63, 11. Street No.734 Door NO.70486 Baranai Road, Jammu Advocate,

Registrar Adminstration